COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

(Appellate Jurisdiction)

APPEAL NO. 145 of 2018 & IA NO. 690 of 2018

Dated: 14th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Godawari Power & Ispat Limited

.... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Respondent(s)

Anr.

Counsel for the Appellant(s) : Mr. Vishrendra Tomar

Counsel for the Respondent(s) : Mr. C.K.Rai

Mr. Sachin Dubey for R-1

Mr. Apoorv Kurup

Ms. Nidhi Mittal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>01.03.2019.</u> In the meantime, interim order, if any, to continue till the next date of hearing.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/kt